

Annexure – 8

Name of the corporate debtor: PSK Developers Private Limited; Date of commencement of CIRP: 07.10.2024 and order received/communicated on 09.10.2024; List of creditors as on: 23.01.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	National Securities Depository Ltd.	22.10.2024	₹ 8,99,432.50	₹ 8,99,432.50	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	-	
2	Central Depository Services (India) Limited	02.01.2025	₹ 38,145.36	₹ 38,145.36	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	-	
3	Ahluwalia Contracts (India) Limited	04.01.2025	₹ 5,27,25,130.00	₹ 2,76,84,566.00	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 2,50,40,564.00	The amount of Rs. 98,25,618 is kept under verification towards the retention money, and amount of Rs. 1,43,33,019 i.e. interest on retention money and additionally the amount of Rs.8,81,931.15/- is also kept under verification as supporting documents were not available to substantiate this amount in the financial statements.
4	IDBI Trusteeship Services Ltd.	04.12.2024	₹ 31,86,000.00	₹ 31,86,000.00	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	-	
	Total		₹ 5,68,48,707.86	₹ 3,18,08,143.86									₹ 2,50,40,564.00	